How to apply for a license of E-commerce business? Revised- How to apply for a license for an E-commerce business?

Step 1: Refer to How to apply for license/registration manual on https://foscos.fssai.gov.in/

Step 2: Click on License/Registration and Apply for License/Registration on the yellow Menu box. Next Click on Apply for License/Registration on the Red Box.

Track Application	w Your Officer EBO Search	How to Apply	Application Processing	License Kit
			on for Registration becomes ea	
Enter Application Re	eference No.		emain updated with FSSAI new od Safety Connect' App, Scan th	
Enter Captcha Code			below QR	
Enter Captcha Code				
576406	0			
Submit				
License/Registration an Fee: Rs.100 to 7500 per R	d Registration Fee: as o s.1000 for License Reg 100 for Registration appl	construction of the second sec	Food Consumer Grievance	E File Express Annual Return
			New ROCEMEN (SM Second pro	A+ 1)
FOR SAFEY AND STANDARDS AUTOOMY OF ROLL Manage of leading winding. Conservent of Roll	Food Safety	Compliance System Home About FoSCoS	FSSAI User Manual Logir	Eat Right Inflam, decr.Box.
	Apply for Nev	v License/Registi	ration	
	Apply For License/Registration Lice	Apply For ense/Registration [Railways]	Apply For License/Registration [Airport/Seaport]	
DOCUMENTS REQUIRED	ADDITIONAL INFORMATIO	DN FSS ACT, 2006	j USEF	UL LINKS

Step 3: Select the State and Read the Note before proceeding.

Select the state where premises is located for which License/Registration will be obtained. Select	elect State 🔻	
Note: Each location will be issued separate license (except transporter where one license will be issued for all vehicle of a single transporter/ busi additional Central License for Head office/ registered office and separate license for each location as per Cap A Food Business Operator (FBO)'s premise shall have only one FSSAI License or Registration on which any num	apacity/Turnover (State/ Central Li	cense)

Step 4: Read the Group Heads of Kind of Business and select Trade/retail and Under E-Commerce read the definition, click on the radio button to apply for a central license, and click on Proceed.

Manufacturer	Trade/Retail Food Services Central Govt. Head Office					
• If conducting food	business activities such as storing, wholesaling, retailing, distributing, transporting, food vending agencies, supplying, marketing etc.					
	Storage (Except Controlled Atmosphere and Cold)	•				
	Storage (Cold / Refrigerated)	c				
	Storage (Controlled Atmosphere + Cold)	٥				
	Wholesaler	٢				
	Distributor	O				
	Transportation (having a number of specialized vehicles like insulated refrigerated van/ wagon and milk tankers etc.)	e				
	Retailer	e				
	Food Vending Agencies	•				
	Importer	e				
	e-Commerce	۰				
	E-commerce also known as electronic commerce or internet commerce, refers to the buying and selling of goods or services usi internet, and the transfer of money and data to execute these transactions. Ecommerce is often used to refer to the sale of phys products online, but it can also describe any kind of commercial transaction that is facilitated through the internet					
<u>×</u>	• E-Commerce covered under Center License Note- e-Commerce category is applicable for any food business operators carrying out any of the activities in section 3(n) of FSS act, through the medium of e-Commerce.					
	Trader/Merchant - Exporter 🛞	€				
	Clear Selected KOBs Proceed Cancel					

Step 5: Fill in all the mandatory fields as shown in Form B. Please fill the communication details with caution as all the communication made by the authority will be done to the mentioned contact details viz Mobile No. or Email Id etc. Fill GST/PAN/CIN in the relevant fields as applicable to your firm/company.

View Eligibility

S.No	Kind of Business			License Category
1	E-Commerce - e-Corr	nmerce		Central License
		Click here to apply for	r Central License for all businesses	
	Form "B" : Applicati	on for License / Renewal of license under Food	d Safety and Standards Act, 2006	
Le Premises Detail	Product Selection	Communication Details	Required Document	₹ Payment
Premises Detail Name of Company/		Communication Details	Required Document	₹ Payment
Name of Company/	Organization• E-Commerce	Communication Details	Required Document	₹Payment
-	Organization* E-Commerce	Communication Details	Required Document State Goa	₹ Payment

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Save & Next

Cancel

111111

North Goa

GST No.(If any) PAN No.(If any)

CIN No.(If any)

		Form "B" : Appl	ication for License / Renewal o	f license under Foo	d Safety and Standards Act, 2006		
Premises 2	Detail	Product Selection	🗘 Communicatio	n Details	Required Document	₹ Payments	
Premises Add	ress: ADDRES	iS, North Goa, Goa, 111111			Company Name:	E-Commerce	
Kind of Business License Category Eligibility							
E-Commerce -	e-Commerce		Central License	E-Commerce covere	ed under Center License System		
e-Commerce Commerce							
S.No.	Food Pro	Food Product Category			Action		
	05 - Confectionery						

Website Address(URL) through which e-Commerce activity carried out

Save & Add

SI.No.	Website Address(URL)	Action
1	www.xyz.com	Delete
		Save & Add

Note :- Website Address (URL) is mandatory to be filled.

Select Food Category

Brand Name(if Applicable)

SI.No.	Brand Name	Action
1	XYZ	Delete
		Save & Add

Listing of other FBO is provided : OYes No

Note :- Brand Name of products manufactured at the premise for which license is applied.

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Form "B" : Application for License / Renewal of license under Food Safety and Standards Act, 2006						
Premises Detail	t Selectio	on 🍄 Communicatio	on De	etails Required Do	cument	₹ Payments
Premises Address: ADDRESS, North Goa, G	oa, 11111	1			Company Name:	E-Commerce
Kind of Business		License Category	EI	ligibility		
E-Commerce - e-Commerce		Central License	E	-Commerce covered under Center License Sys	stem	
Registered Address						
Address *				State *	-	-
	ADDRE				Goa	•
District *	North	Goa	۳	Pincode *	111111	
Correspondence Address					Same as R	legistered Address 🖲 Yes 🔾 No
Address *	ADDRE	SS		State *	Goa	•
District *	North	Goa	•	Pincode *	111111	
Contact Information						
				Eav		
Telephone No	Teleph	one No		Fax	Fax	
Mobile No *		32323	Email *		g@w.com	
Person in charge of operations						
Name *	NAME			Qualification *	QUALIFICATION	4
Telephone No	Teleph	one No		Mobile No *	2322322232	
Email *	a@w.c	om		Address *	ADDRESS	
State *	Goa		•	District *	North Goa	•
Pincode *	55555	5		Photo Id Card *	Voter ID	•
FoSTaC Certificate No.	FoSTa	C Certificate No		Photo Id No *	222222222222222	2
Person responsible for complying with condition for the form of th	on of Lice	nse(The person must be same as menti	ioned	1 5	ame as person inch	arge for operations ${^{_{\scriptstyle \circ}}}$ Yes ${^{_{\scriptstyle \circ}}}$ No
Name *	NAME		_	Qualification *		
Telephone No	NAME			Mobile No *	QUALIFICATIO	N
Email *	Teleph	ione No	_	Address *	2322322232	
	a@w.c	om	_		ADDRESS	
State * Pincode *	Goa		•	District * Photo Id Card *	North Goa Voter ID	• •
Photo Id No *	55555		_		Voter ID	
	22222	2222222				
Head Office/Registered Office License Details(If Applicat	ole)				
License No.	Enter	License No.				
	Add					
Food Safety Mitra Details(If Applicable)						
FSM No.	Enter	FSM No.				
	Add					
Period for which license required						
Select Year *	2		Ŧ			
		Total Application fee: Rs. 15000	_			
		Previous Save & N	lext	1		

Step 6: Upload the relevant set of documents.

	Premises Detail	Product Selection	1	Communication	1 Details	Required Document	₹ Payments
Prem	ses Address: ADDRESS, Daman R	ural, Daman, Daman & Diu, 222222			Company Name: MID DAY MEA	aL	
Kind o	f Business		License Ca	ategory		Eligibility	
Mid-D	ay Meal - Caterer		State Lice	nse		Turnover upto 20 crores	
.No.	Document Description			Submission Type	e Upload Document(s) (I	Max File Size:2MB, Type:pdf,jpeg,jpg,png) View Ma	ndatory Documents
0	List of Directors/Partners/Propr and contact details	ietor/Executive Members of Society/Trust	with full address	Mandatory	Choose File No file o	chosen	
8		teriological) of water to be used as ingred atory to confirm the potable (mandatory o units only)		Mandatory	Choose File No file o Upload	chosen	
Ę	Photo I.D and address proof iss Proprietor/Partner/Director(s)/	ued by Government authority of Authorised Signatory.		Mandatory	Choose File No file o	chosen	
10	Partnership Deed/Self Declarati Association towards the constit	on for Proprietorship/Memorandum & Art ution of the firm	ticles of	Mandatory	Choose File No file o Upload	chosen	
le.		by a Company alongwith the Board Resol ip firm). Click here to Download in English		Mandatory Not applicable	Choose File No file o Upload	hosen	
5	Proof of Expected Annual Turno	ver(self-attested)		Mandatory	Choose File No file o	hosen	
Other	Document						
10,	Document Description				Upload Document(s) (Max File Size:	2MB, Type:pdf,jpeg,jpg,png) View Mandatory Docur	nents
	Select			•	Choose File No file chosen		
	declare that -				an the second		

- I/We shall abide with all conditions of License.
- Expected capacity of the business is to the best of my knowledge. I/We will modify our License as and when our eligibility in the mentioned criteria for License changes.
- I will be responsible for Permissions/No Objection Certificates from other Govt. bodies wherever required.

I do hereby solemnly affirm and declare that all information and particulars furnished here by me are true and correct to the best of my knowledge.



Step 7: Pay the fee with available modes and apply.

	Form "B" : Application for License / Renewal of license under Food Safety and Standards Act, 2006						
	Le Premises Detail	Product Selection	🗢 Communication Details	Required Document	₹ Payments		
	Premises Address: ADDRESS,	Daman Rural, Daman, Daman & Dit	1, 222222 Company Name: MID DA	IY MEAL			
	Kind of Business		License Category	Eligibility			
	Mid-Day Meal - Caterer		State License	Turnover upto 20 crores			
	Total Amount: Rs. 6000			·			
•	Treasury Challan 🔍 Razorpay	Demand Draft					

Step 8: After completing the payment, a receipt will be generated with a 17-digit reference number which can be used for future reference.

Application Receipt

	Receipt	
leference No :	12001311047487982	Date : 31-01-202
ame of Company/Organization :	E-Commerce	
Premises Address :	ADDRESS, North Goa, Goa-222222	
(ind of Busin <mark>e</mark> ss :	e-Commerce	
Category of License :	Central License[Goa] [New License]	
ee Paid :	Rs 15000 (2 Year(s))	

Step 9: User can track the status of application through the Homepage i.e. <u>https://foscos.fssai.gov.in/</u>

				A+ A A-
JSSAT FOOD SAFETY AND STANDARDS AUTOMITY OF INDIA Memory of heads and Feely Stelling, Consense of Held	Food Safety Complian Hom	ace System	User Manual Login-Busin	Eat Right India India Barribus Isses Login-Authorities
Standardized Food Products View all FSSAI Standardized Products Clubbing of varia	Q nts of products	Eligibility of your foo View all Eligibility Crit		٩)
Track Application	FBO Search	How to Apply	O Application Processing	License Kit
Enter Application Reference No.			n for Registration becomes eas	
Enter Application Reference No.			nain updated with FSSAI news d Safety Connect' App,Scan th	
Enter Captcha Code		_	below QR	
Enter Captcha Code		ļ		
597705 3		1		
e Dive				